## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

Date of Order: 01.01.2001

Present: Hon ble Mr. D. Purkayastha, Judicial Member

Hon ble Mr. M.P. Singh, Administrative Member

## ORDER

The Members of the Bar pray for adjournment of all the cases on account of sudden death of Mr. Nanda Lal Pal, Senior Advocate who died on 27.12.2000 at 4-30 A.M. and also that they do not want to attend the Court today. Accordingly, all cases of today's Cause List are adjourned.

M.P. SINGH MEMBER(A)

D. PURKAYASTHA-MEMBER(J)

Ady to 03.4.2001